

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

C.P. NO. 10 (ND)/2017

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA**  
**HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.07.2017**

**NAME OF THE COMPANY:** Mr. Naveen Kumar V/s. M/s. White Swan Food & Beverages Pvt. Ltd. & Ors.

**SECTION OF THE COMPANIES ACT:** 241 & 59

| S.NO. | NAME | DESIGNATION | REPRESENTATION | SIGNATURE |
|-------|------|-------------|----------------|-----------|
|-------|------|-------------|----------------|-----------|

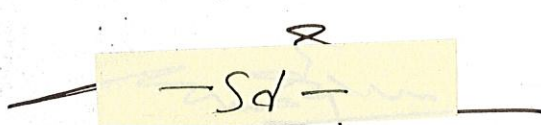
For the Petitioner (s) : None

For the Respondent (s) : None

**Order**

None has been appearing on behalf of the petitioner, neither is anyone present today.

Dismissed in default and for non-prosecution.

  
**(S. K. Mohapatra)**  
**Member (T)**

  
**(Ina Malhotra)**  
**Member (J)**